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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production, Ministry of Defence, for the year 2008-2009.

(Placed in Library, See No. LT 8541/08)

(2) Memorandum of Understanding between the Garden Reach Shipbuilders & Engineering Limited and the Department of Defence Production, Ministry of Defence for the year 2008-2009.

(Placed in Library, See No. LT 8542/08)

(3) Memorandum of Understanding between the Mishra Dhatu Nigam Limited and the Department of Defence Production, Ministry of Defence, for the year 2008-2009.

(Placed in Library, See No. LT 8543/08)

(4) Memorandum of Understanding between the Bharat Electronics Limited and the Department of Defence Production, Ministry of Defence, for the year 2008-2009.

(Placed in Library, See No. LT 8544/08)

(5) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production, Ministry of Defence, for the year 2008-2009.

(Placed in Library, See No. LT 8545/08)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Handloom Development Corporation Limited and the Ministry of Textiles for the year 2008-2009.

(Placed in Library, See No. LT 8546/08)

THE MINISTER OF WATER RESOURCES (PROF. SAIFUDDIN SOZ): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8547/08)

(3) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority, Indore, for the year 2006-2007, alongwith Audited Accounts.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8548/08)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): Sir, I beg to lay on the Table:-

(1) A copy of the Statement (Hindi and English versions) on the recommendation No. 198 concerning the Employment Relationship, adopted by the International Labour Conference at its 95th Session at Geneva on 15th June, 2006.

(Placed in Library, See No. LT 8549/08)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the V.V.Giri National Labour Institute, Noida, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V.V.Giri National Labour Institute, Noida, for the year 2006-2007.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8550/08)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of Shri Kanti Lal Bhuria, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2006-2007.

(ii) Annual Report of the Gujarat State Seeds Corporation Limited, Gandhinagar, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8551/08)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 3 of the Agricultural Produce Grading and Marketing Act, 1937 :-

(i) The Tapioca Sago Grading and Marking Rules, 2007 published in Notification No. G.S.R. 193 in Gazette of India dated the 22nd September, 2007.

(ii) The Sattu Grading and Marking Rules, 2007 published in Notification No. G.S.R. 230 in Gazette of India dated the 3rd November, 2007.

(iii) The Sheekakai Grading and Marking Rules, 2008 published in Notification No. G.S.R. 66(E) in Gazette of India dated the 2nd February, 2008.

(Placed in Library, See No. LT 8552/08)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGO VAN): Sir, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the Central Cottage Industries Corporation of India Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(3) (Placed in Library, See No. LT 8553/08)